

F.No. 01(01)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.3.2019

ORDER NO. 68 of 2019

Hon'ble President is pleased to partially modify the roster **order no. 44 and 58 of 2019 for CESTAT Delhi** to the extent indicated below:-

On 25.3.2019 and 26.3.2019 Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C.L. Mahar, Member (Technical) will hear Excise Division Bench matters after the Anti Dumping matters are over.

On 25.3.2019 and 26.3.2019 Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri S.K. Srivastava, Member (T) will hear Customs Division Bench matters after the Anti Dumping matters are over.

During the Anti-Dumping hearing Hon'ble Shri S.K. Srivastava, Member (T) will hear Single Member matters, as notified.

By Order



(Bineesh Kumar K.S)
Registrar

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Registrar

F.No. 01(01)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.3.2019

ORDER NO. 69 of 2019

Hon'ble President is pleased to partially modify the roster **order no. 57 of 2019 for CESTAT Allahabad** to the extent indicated below:-

From 27.3.2019 to 29.3.2019 Hon'ble Shri S.K. Srivastava, Member (T) and Hon'ble Shri Ajay Sharma, Member (J) will hear appeals in respect of M/s Lakshmikumaran and Sridharan.

By Order



**(Bineesh Kumar K.S)
Registrar**

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Registrar

F.No. 01(01)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.3.2019

ORDER NO. 70 of 2019

Hon'ble President is pleased to partially modify the **roster order no. 62 of 2019 for CESTAT Delhi** to the extent indicated below:-

On 22.03.2019 at 2.30 p.m. Hon'ble President and Hon'ble Sh. C.L. Mahar, Member (T) will also hear the following part heard matter in addition to the matters as notified vide roster Order no. 65 of 2019 :

C/53554/2018

By Order



(Bineesh Kumar K.S)
Registrar

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